

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.1329/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: State Bank of India

V/s.

Metallica Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

CP No.1329/I&BP/NCLT/MB/MAH/2017

In view of the order passed by the Hon'ble High Court of Bombay in suit No.757/2016
on 15.11.2017, list this matter for hearing on 16.3.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)